

**IN THE COURT OF SH. SAMEER BAJPAI, SPECIAL JUDGE (PC ACT) CBI-14  
ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**EN-BLOC ADJOURNMENT OF CASES FROM 26.04.2021 TO TILL  
15.05.2021**

Pursuant to the Order No. 5/R/RG/DHC/2021 dated 23.04.2021 issued by Hon'ble High Court of Delhi, in view of the alarming rise in the Covid-19 Cases, all the pending matters listed before this court from 26.04.2021 to till 15.05.2021 would stand adjourned en-bloc as under:-

<b>Sl. No.</b>	<b>Date already fixed</b>	<b>New Date of Hearing</b>
1	26.04.2021 (Monday)	20.05.2021 (Thursday)
2	03.05.2021 (Monday)	21.05.2021 (Friday)
3	04.05.2021(Tuesday)	24.05.2021 (Monday)
4	05.05.2021 (Wednesday)	25.05.2021 (Tuesday)
5	06.05.2021 (Thursday)	27.05.2021 (Thursday)
6	07.05.2021 (Friday)	28.05.2021 (Friday)
7	10.05.2021 (Monday)	31.05.2021 (Monday)
8	11.05.2021(Tuesday)	01.06.2021 (Tuesday)
9	12.05.2021 (Wednesday)	02.06.2021 (Wednesday)
10	13.05.2021 (Thursday)	03.06.2021 (Thursday)

**Note: No cases are fixed before this Court on 27.04.2021 to 30.04.2021, 01.05.2021, 08.05.2021 and 15.05.2021.**

(SAMEER BAJPAI)  
SPL. JUDGE (PC ACT) CBI-14  
ROUSE AVENUE DISTRICT COURT  
NEW DELHI